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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH,
JABALPUR

Original Application No. 595 of 2006

Jabalpur, this the 15th day of September, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

S.P. Kosta, Foreman (NT) 814143,
Aged about 57 years, S/o. Late
Pooranlal Kosta, R/o. Sahinaka Garha,
Jabalpur.

Applicant

(By Advocate – Shri Kailash Malviya)

1. Union of India,
Through the Director General of
Ordinance Factories, 156 A Sarini
Road, Kolkata (West Bengal).
2. General Manager,
Gun Carriage Factory, Ranjhi,
Jabalpur.
3. Deputy General Manager,
Administration, Gun Carriage
Factory, Ranjhi, Jabalpur.

Respondents

(By Advocate – Shri M. Chourasia)

ORDER (Oral)

By A.K. Gaur, Judicial Member –

Heard the learned counsel for the applicant and Shri M. Chourasia, learned counsel for the respondents.

2. The applicant has filed this Original Application against the order of transfer. The learned counsel for the respondents Mr. Chourasia has stated that the applicant has not preferred any departmental appeal against the order of transfer to the respondent No. 1 who is the cadre controlling authority. The learned counsel for the

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applicant stated that he may be given liberty to file departmental appeal to the competent authority.

3. In view of the submissions made by the learned counsel for the parties, this Original Application has rendered infructuous. Accordingly, the same is dismissed as infructuous. However, the applicant will be at liberty to prefer an appeal to the competent authority within a period of two weeks from the date of receipt of copy of this order, and if such appeal is preferred by the applicant, the competent authority shall consider and decide the same by passing a speaking, detailed and reasoned order within a period of two months from the date of receipt of copy of the said appeal from the applicant.

A.K. Gaur
(A.K. Gaur)
Judicial Member

Dr. G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

"SA"

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....

प्रतिलिपिः द्वयी वित्तः—

- (1) सरिता, उत्तर प्रदेश वार एवं विद्यालय, जबलपुर
- (2) अमेता विद्यालय, उत्तर प्रदेश के काउंसल
- (3) अमेता विद्यालय, उत्तर प्रदेश के काउंसल
- (4) बंगलाल, देवपाल, उत्तर प्रदेश के काउंसल

संधान एवं उत्तरप्रदेश के काउंसल

Karla J. Molvi
AD 206
M. Chavas
AD 203

उप रजिस्ट्रार

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